

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.394/2017
In
OA No.1413/2015
MA No.447/2017**

New Delhi, this the 19th day of July, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Ms. Kritika Raj
Aged about 28 years
D/o Shri Jagdeep Singh
R/o 1006 HUDA, Sector 12
Panipat, Haryana, 132 103.
(By Advocate:Shri Ajesh Luthra) Petitioner

VERSUS

Shri Ashim Khurana
Chairman
Staff Selection Commission (Hqrs.)
Block No.12, CGO Complex, Lodhi Road
Near Jawahar Lal Nehru Stadium
New Delhi – 110 003.
(By Advocate:Shri Hanu Bhaskar) Respondent.

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

Heard both sides.

2. When this matter is taken up for hearing, the learned counsel for the respondent submits that they have fully complied with the orders of this Tribunal by passing an order dated 10.07.2017, a copy of which is produced today.

3. In the circumstances and in view of the substantial compliance, the CP is closed. Notices are discharged. No costs.

**(Shekhar Agarwal)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

/uma/